

DIVISION BENCH

O-122

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/676(KB)2018
IA/1056(KB)2020
IA/1178(KB)2020
IA/607(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	SRI ARANATH LOGISTICS LIMITED		
Under Section	IBC Under Sec 10 (CIRP)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Jishnu Chowdhury, Advocate | **For Financial Creditor**
Mr. Joydeep Guha, Advocate |
Mr. Joy Saha, Sr. Advocate | **For the applicant in**
Mr. Aishwarya Kumar Awasthi, Advocate | **I.A. No. 1178/KB/2020**
Mr. Dharendra Nath Sharma, Advocate | **For suspended Directors**
Ms. Sananda Mukhopadhyay, Advocate |
Mr. Supriya Ranjan Saha, Advocate |
Mr. Vikram Wadhera, Advocate | **For Resolution Professional**
Ms. Vidhushi Chokhani, Advocate |
Mr. Soumitra Lahiri, Resolution Professional | **Self**

ORDER

Ld. Counsel for the Financial Creditor present. Ld. Sr. Counsel for the applicant in I.A. No. 1178/KB/2020 present. Ld. Counsel for the suspended Directors present. Ld. Counsel for

Resolution Professional present. Mr. Soumitra Lahiri, Resolution Professional present in person.

List this matter on **08/09/2021** for hearing.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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